CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 227/1997 in O.A. NO. 503/1997



New Delhi this the 27th day of August, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Ex-Constable Jai Karan, S/O Shri Dhan Singh, R/O Village Tatesar. P.O. Jointy, P.S. Sultanpuri, Delhi-110081.

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... Applicant

(By Shri Shankar Raju, Advocate)

- Versus -

Shri P. K. Lauran, Dy. Commissioner of Police, 5th BN, DAP, Kingsway Camp, Delhi.

... Respondent

O R D E R (ORAL)

Shri Justice K. M. Agarwal,

This application for contempt appears to be Accordingly, the learned counsel for the premature. applicant wants to withdraw it at present, with liberty to renew it after some time. Prayer allowed.

(K. M. Agarwal) Chairman

(S. P. Biswas Member (A)

/as/